GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO. 2844

TO BE ANSWERED ON: 17.12.2025

CYBERATTACKS FACED BY GOVERNMENT WEBSITES

2844. MS. MAHUA MOITRA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of incidents of cyberattacks faced by Government websites since 2014, year-wise;
- (b) the top ten Government websites that have faced the most number of cyber attacks since 2014, website-wise;
- (c) the details of loss to the exchequer (in Rs.) as a result of these cyberattacks, since 2014, year-wise;
- (d) the top ten cyberattacks on Government websites in terms of citizens affected since 2014 including the details of the websites; and
- (e) the number of cyberattack instances since 2014 where data lost could not be recovered, year and website-wise including the number of citizens affected?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA)

(a) to (e): The policies of the Government of India aim to ensure a secure and trustworthy cyberspace while taking active measures to mitigate risk to India's digital infrastructure.

With the advancement of technology and increasing use of digital infrastructure for businesses and services, cyber-attacks pose threats to the confidentiality, integrity and availability of data and services.

The Indian Computer Emergency Response Team (CERT-In) is designated as the national agency for responding to cyber security incidents under the provisions of section 70B of the Information Technology (IT) Act, 2000.

The impact of cyber incidents varies based on the nature and duration of service disruption. On reporting of incidents, CERT-In issues advisories and remedial measures to the affected organisations.

Further, the Government has undertaken following initiatives to prevent cyber threats including cyberattacks faced by Government websites, which inter alia includes:

1. National Cyber Coordination Centre (NCCC), implemented by CERT-In, examines the cyberspace to detect cyber security threats. It shares the information with concerned organizations, state governments and stakeholder agencies for taking action.

- 2. Cyber Swachhta Kendra (CSK)
 - A citizen-centric service provided by CERT-In, which extends the vision of Swachh Bharat to the Cyber Space.
 - It is a Botnet Cleaning and Malware Analysis Centre and helps to detect malicious programs and provides free tools to remove the same.
 - It also provides cyber security tips and best practices for citizens and organisations.
- 3. CERT-In has developed and issued a Comprehensive Cyber Security Audit Policy Guidelines in July 2025 with the strategy to carry out cyber security audits in a consistent, effective, and secure manner across sectors. As per the guidelines, cyber security audit should be conducted at least once in a year.
- 4. CERT-In has empanelled 231 security auditing organizations to support and audit implementation of Information Security Best Practices.
- 5. CERT-In and National Critical Information Infrastructure Protection Centre (NCIIPC) carry out cybersecurity audits under Information Technology Act, 2000 and Rules made thereunder.
- 6. All the Government websites and applications are audited with respect to cyber security prior to their hosting. The auditing of the websites and applications is conducted on a regular basis after hosting also.
- 7. Cyber security mock drills are conducted regularly by CERT-In, to enable assessment of cyber security posture and preparedness of various organisations.
- 8. CERT-In operates an automated cyber threat intelligence exchange platform for sharing tailored alerts with organisations across sectors for proactive threat mitigation.
- 9. CERT-In issues alerts and advisories regarding latest cyber threats/vulnerabilities and countermeasures to protect computers, mobile phones, networks and data on an ongoing basis.
- 10. CERT-In has formulated a Cyber Crisis Management Plan for countering cyber attacks and cyber terrorism for implementation by all Ministries/ Departments of Central Government, State Governments and their organizations and critical sectors.
